

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 121**  
**(IB)-297(PB)/2018**

**IN THE MATTER OF:**

Col. Sanjeev Dalal (Retd.)  
v.

..... Petitioners/Applicant

M/s. International Recreation and Amusement Ltd.

..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 08.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. PRADEEP R. SETHI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner(s):

Mr. Mohd. Nazim Khan, PCS with Mr. Mohtashim Kibriya & Mr. Deepak Motla, Mr. Dhruvad Das, Ms. Tanvi Jain, Advs. with Mr. Sanyam Goel, PCS

For the Respondent(s):

Mr. Vivek Malik & Mr. Yash Kotak, Adv. for R- 4 & 10  
Mr. Anand Chibbar, Sr. Adv. with Mr. Gaurav Manhotra, Mr. Vineet Sinha, Advs. for R-2  
Mr. Jayant Mehta & Mr. Vineet Sinha, Advs. for R-1  
Mr. Vijay Nair & Mr. Sakshi Kapoor, Advs. for R-3

**ORDER**

**CA-979(PB)/2018**

Mr. Rakesh Babbar and Mr. Apoorv Babbar are represented by Mr. Vivek Malik, Ld. Counsel. He seeks and is granted time to file affidavit during the course of the day and a copy thereof has already been furnished to the counsel for the RP. The other respondents namely Vineet Kumar Girotra, Ms. Anjul Mehta & Mr. Sandeep Raghav have been served but they have chosen not to appear.

Bailable warrants be issued against the persons on the addresses disclosed by RP :-

The details are as under:-

1. Mr. Vineet Kumar Girotra



36/12, Ashok Nagar  
New Delhi-110018  
Contact No. 999307307  
E-mail id: Vineet.girotra@appughar.in

2. Ms. Anjul Mehta

H. No. 295, Ward No. 11  
Tibba Colony, Ratia  
District Fatehbad, Hissar  
Contact No. 8742903135  
E-mail id: anjul.mehta@appughar.in

3. Mr. Sandeep Raghav

SCO 61, 4<sup>th</sup> Floor  
Old Judicial Complex, Civil Lines,  
Gurugram, Haryana  
Contact no. 7838544462  
E-mail id: sandeep@vsharp.in

The DCP, Delhi is directed to execute theailable warrants on the aforesaid persons at the aforesaid addresses and accept surety in the sum of Rs. 20,000/- with two-sureties of equal amount. The report submitted at the earliest.

List on 25.02.2019.

**CA-1313(PB)/2018**

Service in respect of others is complete. Reply by those who have not filed may also file reply within one week with a copy in advance to the counsel for the RP.

Bailable warrants be issued against the persons on the addresses disclosed by RP :-

The details are as under:-

1. Mr. Gaurav Sachdeva,  
C-3/347, MIG Flats, Janakpuri,  
New Delhi-110058

*Prodyum*

2. Mr. Mewa Singh,  
H. No. 328, Sector-47,  
Gurgaon-122018  
Haryana
3. Mr. Vineet Kumar Girotra  
36/12, Ashok Nagar  
New Delhi-110018
4. Ms. Anjul Mehta  
  
H. No. 295, Ward No. 11  
  
Tibba Colony, Ratia  
  
District Fatehbad, Hissar-125051  
  
Haryana.

The DCP, Delhi is directed to execute theailable warrants on the aforesaid persons at the aforesaid addresses and accept surety in the sum of Rs. 20,000/- with two-sureties of equal amount. The report submitted at the earliest.

List on 25.02.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(PRADEEP R. SETHI)**  
**MEMBER(TECHNICAL)**